

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.433
Appeal No. 243/ND/252/2022

IN THE MATTER OF:

Income Tax Officer, Ward 26(3),	...	Appellant
Versus		
Registrar of Companies, Delhi &Ors. (M/S	...	Respondent
Vimcon Projects Pvt. Ltd.)		

Under Section 252

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	Adv. Puneet Rai,SSC, Adv. A Shvini Kr, Adv. Rishabh Nangia, Adv. Nikhil Jain
For the Respondent	:	
For the RoC	:	Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)